

The Odisha Gazette

EXTRAORDINARY
PUBLISHED BY AUTHORITY



No. 1316, CUTTACK, TUESDAY, JULY 09, 2024, ASADHA, 18, 1946

Notice

By virtue of an affidavit sworn before on Dated **13th June 2024**, I, **Mr. Ghasi Sabar**, Address **Sabar Basti, Unit 6 Ganganagar, P.s Capital Near S.P School Bhubaneswar Dist- Kh** have changed my **Son's** name from **“Debaniti Sabar”** to **“Sahadeba Sabar”**. Henceforth, **He** shall be known as **“Sahadeba Sabar”** for all purposes.

Ghasi Sabar